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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.06.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 246/9/HDB/2018
NAME OF THE COMPANY	Sebmarine Kakinada Ltd
NAME OF THE PETITIONER(S)	J.P.C Enterprices
NAME OF THE RESPONDENT(S)	Sebmarine Kakinada Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

None appeared for Petitioner. None appeared for Respondent.

Petitioner despatched copy of the petition to the Respondent.

Petitioner is directed to issue notice of date of hearing to the Respondent and file proof of service.

Respondent shall file counter within two weeks serving a copy in advance to the petitioner.

List the matter on 23.07.2018.

  
MEMBER JUDICIAL